

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati, the 25th June, 2020

NO. HC.VII-167(Pt.-VIII)/2014/2385/A : The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the **Online TOT Programme on the topic "e-Filing & e-Courts Services"** scheduled to be held on 27.06.2020 (Saturday) from 10.00 AM to 1.00 PM.

Sl. No.	High Court	Name of the Judicial Officers	Designation
1.	Gauhati	Shri Jitu Moni Barman	Addl. District and Sessions Judge, FTC, Darrang, Mangaldai
2.	Gauhati	Shri Mahmud Hussain Barbhuiya	Counsellor, Family Court, Nalbari
3.	Gauhati	Shri Abhijeet Kumar Baruah	Chief Judicial Magistrate, Dibrugarh
4.	Gauhati	Shri Nisanta Goswami	Joint Registrar (Recruitment), Gauhati High Court, Guwahati
5.	Gauhati	Shri Kiran Lal Baishnab	Chief Judicial Magistrate, Golaghat
6.	Gauhati	Shri Satyajit Karmakar	Addl. Chief Judicial Magistrate, Golaghat
7.	Gauhati	Shri Ajongba Imchen	Chief Judicial Magistrate, Longleng, Nagaland
8.	Gauhati	Smt. Wonchibeni Vandanshan Patton	Chief Judicial Magistrate, Mokokchung, Nagaland
9.	Gauhati	Shri Atoka Achumi	Civil Judge (Jr. Divn.)/JMFC, Dimapur, Nagaland
10.	Gauhati	Shri Liansangzuala	Member, MACT, Aizawl, Mizoram
11.	Gauhati	Smt. Gracy L. Bawitlung	Sr. Civil Judge-Cum-CJM, Mamit District, Mizoram (under order of transfer as Joint Registrar, Aizawl Bench, Aizawl)
12.	Gauhati	Shri Tailang Laji	CJM-cum-Civil Judge (Sr. Divn.), Roing, Arunachal Pradesh

The participants may, directly contact Shri Manash Baruah, Judge, Designated Court, Assam, Guwahati-cum-Faculty, Judicial Academy, Assam, Guwahati (Mobile No. 9435487959) for further information.

By order,
Sd/- R.A. Tapadar,
Registrar (Judicial),
Gauhati High Court, Guwahati

Memo No. HC.VII-167(Pt.-VIII)/2014/ 2386 - 2401 /A, Dated 25.06.2020
Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Deptt., Dispur, Guwahati.
2. The Director, Judicial Academy, Assam.
3. The Registrar (Vigilance/Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India.
6. Shri Manash Baruah, Judge, Designated Court, Assam, Guwahati-cum-Faculty, Judicial Academy, Assam.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl /Itanagar Permanent Bench, Naharlagun.
He/She is requested to inform the nominated participant(s) of his/her State accordingly.
8. The Joint Registrar,(PM&P)-cum-CPC, Gauhati High Court, Guwahati.
9. The Joint Registrar (Recruitment), Gauhati High Court, Guwahati.
10. The District & Sessions Judge, Darrang/Dibrugarh/Nalbari/Golaghat.
He/She is requested to inform the nominated participant(s) of his/her District accordingly.
11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
12. Shri Jitu Moni Barman, Addl. Dist. & Sess. Judge, FTC, Darrang, Mangaldoi.
13. Shri Mahmud Hussain Barbhuiyan, Counsellor, Family Court, Nalbari.
14. Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Dibrugarh.
15. Shri Nisanta Goswami, Joint Registrar, (Recruitment), Gauhati High Court, Guwahati.
16. Shri Kiran Lal Baishnab, Chief Judl. Magistrate, Golaghat.
17. Shri Satyajit Karmakar, Addl. Chief Judicial Magistrate, Golaghat.
18. Shri Ajongba Imchen, Chief Judl. Magistrate, Longleng, Nagaland.
19. Smti Wonchibeni Vandanshan Patton, Chief Judl. Magistrate, Mokokchung, Nagaland.
20. Shri Atoka Achumi, Civil Judge (Jr. Divn.)-cum- JMFC, Dimapur, Nagaland.
21. Shri Liansangzuala, Member, MACT, Aizawl, Mizoram.
22. Smti Gracy L. Bawitlung, Sr. Civil Judge-cum-CJM, Mamit (under order of transfer as Joint Registrar, Aizawl Bench.
23. Shri Tailang Laji, CJM-cum-Civil Judge (Sr. Divn.), Roing, Arunachal Pradesh.
24. The P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati, for his Lordship's kind information.
25. The Project Manager, Gauhati High Court, Guwahati.
He is requested to upload the Notification in the website of the Gauhati High Court immediately.
26. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
(The list of Officers hereinabove is not necessarily in order of seniority)

R. A. TUPADAR
25.06.20

REGISTRAR (JUDICIAL)

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